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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 36/241/HDB/2017
NAME OF THE COMPANY	SRP Logistics Pvt Ltd & Others
NAME OF THE PETITIONER(S)	Proddaturi Malathi
NAME OF THE RESPONDENT(S)	SRP Logistics Pvt Ltd & Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	PCS Advocate	9849056652	

Heard Shri S. Chidambaram, Learned PCS for R 1-2.

The matter is remanded from Hon'ble NCLAT with a direction to decide the matter expeditiously in terms of Section 422 of the Companies Act by an order dated 06.11.2017. Today, neither the Petitioner nor anybody else represented, showing no interest to prosecute the case. Post the case tomorrow.


Member (T)


Member (J)

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